POSTS LAYING VACANT

†4523. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL :

Will the Minister of RAILWAYS be pleased to state:

(a)   the details of the posts lying vacant in the Railways;

(b)   whether the Government plans to fill up the vacant posts as well as create new ones ;

(c)   if so, the details thereof ; and

(d)   the details of the measures being taken by the Government to check malpractices in the Railway Recruitment Examinations and punish the offenders involved therein ?

ANSWER

MINISTER OF RAILWAYS, COMMUNICATIONS AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (d) : A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 4523 BY SHRI KUNWAR PUSHPENDRA SINGH CHANDEL TO BE ANSWERED IN LOK SABHA ON 30.03.2022 REGARDING POSTS LAYING VACANT

(a) : The details of posts lying vacant as on 01.02.2022 in Railways

is as under:

Gazetted	Non-Gazetted	Total
2,519	3,01,414	3,03,933

(b) & (c) : Occurrence and filling up of vacancies is a continuous

process and the same is filled by placement of indents by Railways

with recruitment agencies as per operational requirements. The

details and status of ongoing recruitment process against three

Centralized Employment Notifications (CEN) having 1,40,713

vacancies released by Railway Recruitment Boards (RRBs) are as

under:

CEN	No. of Vacancies (Notified/Modified)	Present status of recruitment
01/2019 Non Technical Popular Categories (NTPC)-Graduate & Under Graduate level	35,281	At examination stage
03/2019 Isolated & Ministerial categories	1,663	At examination stage
RRC-01/2019 Level-1 (erstwhile Group 'D')	1,03,769	At examination stage

Indent for direct recruitment to Group 'A' Services under CSE

are placed on UPSC.

Presently, there is a restriction on creation of plan and non-plan post advised by Ministry of Finance.

(d) : Different types of measures are taken by Railways to check malpractices in the Railway Recruitment Examinations, such as Computer Based Test (CBT), Frisking before entering Examination Lab, Candidate Registration using Biometric Device for the LTI capture, Candidate Photo Capture using web camera, Mid-exam LTI Biometric Capture of Candidates, Continuous CCTV surveillance in the exam lab, use of Radio Frequency identification (RFID) technology in Physical Efficiency Test (PET) for fool-proof accuracy, independent random vigilance check etc. Reports of malpractice, if found, are investigated as per prescribed procedure and based on the findings of the investigation and action wherever required is initiated against those found guilty.

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